NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 2/111/2013 CA NO.

CORAM:

PRESENT: SH. R. VARDARAJAN

Hon'ble Member (J)

SH.S.K.MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016

NAME OF THE COMPANY:

Mr. P.C Thakkar

V/s

M/s Hero Moto Crop Ltd

SECTION OF THE COMPANIES ACT: 111

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

COMMON ORDER

Both the parties are present. Petitioner prays for adjournment which has not been resisted by the Respondents. The matter is posted for further hearing on 14^{th}

> DUTY (R-VARADHARA)AN (R. VARDHARAJAN)

MEMBER (J)

(S.K. MOHAPATRA)

MEMBER (T)

26th August, 2016 A.K. Arora